

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 8116/2018

MOHAR SINGH

Appellant(s)

VERSUS

RAMPAL AND OTHERS

Respondent(s)

Date : 30-11-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms Anita Tripathi, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. Dr.rajeev Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 13 are duly represented.

Statement of case has not been filed and time has
expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar